

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 44365/2023

(Arising out of impugned final judgment and order dated 05-04-2023 in CC No. 5/2020 05-04-2023 in CC No. 6/2020 passed by the High Court Of Judicature At Allahabad)

ABHISHEK KUMAR PANDEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. ETC.

Respondent(s)

(IA No.4743/2024-CONDONATION OF DELAY IN FILING and IA No.4745/2024-EXEMPTION FROM FILING O.T. and IA No.4742/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.4747/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 12-01-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
Mr. Pradeep Kumar Singh Baghel, Sr. Adv.
Mr. Ayush Anand, Adv.
Mr. Pankaj Singhal, Adv.
Ms. Pallavi Singh, Adv.
Ms. Anamika Yadav, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition(s) is granted.

Delay condoned.

Issue notice, returnable in six weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER